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Central Administrative Tribunal, Lucknow Bench, Lko
Review Petition No.41/2004 in O.A. No. 154/1996
this the 24th day of May, 2004

HON'BLE SHRI SHANKER RAJU, MEMBER (J)

HON'BLE SHRI S.P. ARYA, MEMBER (A)

Katwari Ram son of late Jhulai Ram presently
functioning as Monument Attendant in the office
of the Superintending Archaeologist, Archaeological
Survey of India, Lucknow Circle Ballie Guard
College, Golaganj, Lucknow.

...Reviewer/Petitioner

By Advocate: Sri Virendra Prasad

Versus

1. Director General, Archaeological
Survey of India, New Delhi.
2. Superintending Archaeologist,
Archaeological Survey of India, Lucknow Circle,
Ballie Guard Collage, Golaganj, Lucknow.
3. Ganga Prasad.
4. Shiv Bhan

...Respondents

ORDER (BY CIRCULATION)

BY HON'BLE SHRI S.P.ARYA, MEMBER (A)

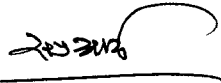
The present review petition has been
filed against the judgement and order dated
19.3.2004 passed in O.A. No. 154/1996.

2. Since no hearing is considered
necessary, the present review application is
being disposed of under circulation rules.

3. We have gone through the review
petition and found that the petition is barred
by time and no sufficient ground has been
explained in the application for condonation of
delay. The application for condonation of delay
is rejected.

4. No mistake apparent from record has

been pointed out in the order dated 19.3.2004 passed in O.A. No. 154/96. The scope of a review application, as defined in the order XLVII of the CPC, is very limited and is confined only to rectification of mistake apparent from record. Reassessment of evidence and rewriting of judgements is not possible while disposing of the Review Petition. Since no mistake apparent from record has been pointed out, the present review petition is dismissed.



(S.P. ARYA)
MEMBER (A)



(SHANKER RAJU)
MEMBER (J)

HLS/-